

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. †2478**

TO BE ANSWERED ON THE 8TH AUGUST, 2018/ SHRAVANA 17, 1940 (SAKA)

KIDNAPPING OF CHILDREN IN THE COUNTRY

†2478. SHRI MOTILAL VORA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government is aware of the fact that the incidents of kidnapping of children across the country have taken place and the figures for the year 2014 was 37,854, for the year 2015 it was 41,893 and for the year 2016, it was about 55,000;

(b) if so, the number of children kidnapped during the year 2017 and the incidents of kidnapping of children till May, 2018 thereof;

(c) the reasons for continuous increase in the incidents of kidnapping of children;

(d) the steps taken by Government to prevent it; and

(e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) and (b): As per the latest available published information with National Crime Records Bureau (NCRB), the year-wise number of children Kidnapped & Abducted from the year 2014 to 2016 are as under:

Years	2014	2015	2016
Kidnapped & Abducted	38555	42993	54328

The latest available data is for the year 2016.

(c) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with

the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

A Standard Operating Procedure (SOP) has been prepared by the Ministry of Women and Child Development for tracing of missing children, and has been circulated to all the States and UTs for further dissemination to all other stakeholders such as Police, Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs) etc. This SOP lays down uniform guidelines for expediting the search and rehabilitation of a missing child all over the country.

Ministry of Women and Child Development in order to provide outreach services to the missing children or needy children, is operating Child Helpline No. 1098, which is operational 24/7. Apart from this, Railway Childlines at major railway platforms are also being operated to provide assistance to any needy child. In addition to this, Ministry of Women and Child Development has developed a national tracking system for missing and vulnerable children i.e. TrackChild portal and it has been implemented across the country. The URL of TrackChild is www.trackthemissingchild.gov.in.

The Ministry of Women and Child Development has also launched Khoya-Paya on 2nd June, 2015 which is an enabling platform, where citizens can report missing children as well as sightings of their whereabouts without loosing much time. Found children can also be reported. Khoya-Paya has been integrated as module under the citizen corner in TrackChild.